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Andhra Pradesh (Telangana Area) Abolition Of Inams (Amendment) Act, 1986

16 of 1986

[02 July 1986]

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Andhra Pradesh (Telangana Area) Abolition Of Inams (Amendment) Act, 1986

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An Act further to amend the Andhra Pradesh (Telangana Area) Abolition of Inams Act, 1955. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Thirty Seventh Year of the Republic of India as follows: * Received the assent of the President on the 25th June 1986. For Statement of Objects and Reason is please see he Andhra Pradesh Gazzette, part IV-A, Extraordinary, dated the 28th February, 1986, at page 2.

1. Short Title :-

This Act may be called the Andhra Pradesh (Telangana Area) Abolition of Inams (Amendment) Act, 1986.

2. Amendment Of Section 4 :-

In the Andhra Pradesh (Telangana Area) Abolition of Inams Act, 1955(Act VIII of 1955), in section 4, subsection (4) shall be and shall be deemed always to have been omitted.